

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR & ORS.

Respondent(s)

(Office report for directions)

Date : 13-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
Mr. Kamendra Mishra, Adv.

Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' further time is granted to learned counsel for the petitioner to take appropriate steps in respect of deceased respondent no. 5.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master